

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

114. I.A. 4618/2023

In

C.P.(IB)-842(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.04.2024**

NAME OF THE PARTIES: Enermech India Private Limited

V/s.

Gopinath Engineering Co Pvt Ltd.

Appearance

For Applicant : Present but did not sign the attendance sheet.

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 4618/2023

Proxy counsel appears and seeks some time to place on record the service affidavit complies with the order dated 16.02.2024. At his request, list on **10.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)